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കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ്
KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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Part III

Commissionerate of Land Revenue

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കേരള സർക്കാർ
GOVERNMENT OF KERALA
2022



Pathanamthitta District

Thiruvalla Taluk

NOTICE

No: C10.588/2022

25-01-2022

Notice is hereby given to all to whom it may be concern that Jolly John D/o Yohannan Thomas, Chirackal Thottunkal, Nedumpuram P.O., Nedumpuram Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Yohannan Thomas, Chirackal Thottunkal, Nedumpuram P.O. who expired on 12-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Yohannan Thomas. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Jolly John	Daughter	54
2	Roy Thomas	Son	52
3	Jessy Joseph	Daughter	49
4	Rony Thomas	Son	47

No: C10. 583/2022

25-01-2022

Notice is hereby given to all to whom it may be concern that Sasikala G Nair, Chengazhasseril Mannil, Othara West P.O. , Kuttoor Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late Gopinathan Nair, Chengazhasseril Mannil, Othara West P.O. who expired on 09-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Gopinathan Nair. that it is proposed to issue a legal heirship certificate according to this to the applicant . Mother is alive and Father is not alive. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Saraswathiyamma	Mother	89



2	Sasikala G Nair	Wife	49
3	Renjith Gopi	Son	35
4	Retheesh Gopi	Son	33

No: C10.397/2022

25-01-2022

Notice is hereby given to all to whom it may be concern that Aleyamma Kurien(Aleyamma John), Anjilimoottil House, West Othera P.O., Kuttoor Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late A P John, Anjilimoottil House, West Othera P.O. who expired on 26-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late A P John. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are not alive. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Aleyamma Kurien(Aleyamma John)	Wife	80
2	Jaini Mariam Paul	Daughter	50
3	Julie A John	Daughter	48
4	Jancy A John	Daughter	46

No: C10.260/2022

27-01-2022

Notice is hereby given to all to whom it may be concern that Deena Thomas, Kizhavaramannil House, Pullad P.O., Koipuram Village, Thiruvalla Taluk of Pathanamthitta District has filed an application of a legal heirship certificate to produce before Various in respect of the legal heirs of late George K Mathew Kizhavaramannil House, Pullad P.O. who expired on 09-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late George K Mathew. that it is proposed to issue a legal heirship certificate according to this to the applicant . Father is not alive and Mother is alive Minor is under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Deena Thomas	Wife	47
2	Irene Ann George	Daughter	23
3	Catherine Susan George	Daughter	17



